

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

20. C.P.(IB)-634(MB)/2020

**CORAM:**

**SMT. ANURADHA BHATIA**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

**NAME OF THE PARTIES: Trans Oilfield Chemicals Pvt. Ltd.**  
**V/s**  
**Jaatvedas Construction Company Pvt  
Ltd.**

**APPEARANCE :**

**FOR THE RP**

**: Mr. Vineet Jain**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **26.04.2023** for hearing.

**Sd/-**  
**ANURADHA BHATIA**  
**Member (Technical)**  
09.03.2023  
Sushil

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**